

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HELD ON 11.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/196/2021
NAME OF THE COMPANY	Pandu Ranga Rao & 3 others
NAME OF THE PETITIONER(S)	Maestria Paints India Pvt Ltd
NAME OF THE RESPONDENT(S)	Pandu Ranga Rao & 3 others
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

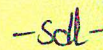
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the petitioner appeared via video conference. Issue NOTICE to the respondents. Petitioner is directed to serve notice by Speed Post and by e-mail and file affidavit of service within two weeks. Matter to appear for further consideration on 28.10.2021.



MEMBER (T)



MEMBER (J)

Pavani